

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

304(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Sh. Kalu Masar and Anr. M/s Solanki Green Marble Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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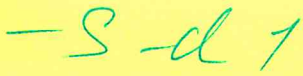
	For the Petitioner:	Mr. M.L. Sharma, Advocate		
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	For the Respondent:	Ms. Neelam Dhaka, Advocate for R-3 Mr. Darshdeep Singh, Vs. Varsha Poddar and Mr. Roopesh Singh, Advocates		
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ORDER

Re-notify this case for arguments on 6th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)